GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3173 TO BE ANSWERED ON 07.08.2025

SCHEMES FOR THE WELFARE OF PVTGS

3173. SMT. KANIMOZHI KARUNANIDHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes currently in place to ensure the welfare of Particularly Vulnerable Tribal Groups (PVTGs);
- (b) the details of the number of beneficiaries and the funds allocated and utilised under these schemes during the last five years, State-wise;
- (c) the details of the funds disbursed to Tamil Nadu under the Scheme of Grant-in-Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes during the current financial year, specifically for the welfare and development of its six PVTGs namely Todas, Kotas, Kurumbas, Irulas, Paniyas and Kattunayakas;
- (d) whether the Government has responded to the Indian Council of Social Science Research's (ICSSR) call for multi-disciplinary studies on PVTGs with specific focus on tribes in Tamil Nadu and if so, the details thereof; and
- (e) the status of baseline surveys conducted for these PVTGs in Tamil Nadu by the Government and the action plans formulated based on the findings?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (e) On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of ₹24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr). Each Ministry under abhiyan is responsible for implementing the intervention assigned to it. The details of financial progress, State-wise, for

interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure** I.

Besides, in view of the implementation of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN. Based on the data captured by States / UTs for habitation level data collection exercise, the number of PVTGs and villages, State/UT-wise including Tamil Nadu, are tabulated at **Annexure II**. The actual number beneficiaries to be covered under these abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

Besides, Ministry of Tribal Affairs is also implementing a flagship scheme "Eklavya Model Residential School (EMRS)" to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

The details of the funds released to NGOs / VOs in respect of Tamil Nadu for the welfare of STs including PVTGs under the schemes of "Grants-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes" during the last five years and current financial year is as under:

(in Rs. Cr)

| 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 |
|---------|---------|---------|---------|---------|---------|
| 1.17 | 2.75 | 2.50 | 3.77 | 1.89 | 0.20 |

As informed by Indian Council of Social Science Research (ICSSR), it has awarded 4 major projects related to PVTG communities in Tamil Nadu.

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 3173 for answer on 07.08.2025 raised Smt. Kanimozhi Karunanidhi regarding "Schemes for the Welfare of PVTGs"

Details sanction/ releases of funds under PM-JANMAN for Ministry of Tribal Affairs' interventions*

(in Rs. Cr)

| S. | Name of State | | N | MoTA | | |
|-----|---------------|-------------------|-----------|----------|------------|----------|
| No. | | MPCs | | | VDVKs** | |
| | | Funds released | dUCs | SNA | Funds | Funds |
| | | during 2023-24 to | submitted | balances | sanctioned | released |
| | | 2025-26 | | | | |
| 1 | ANDHRA | 47.49 | 19.87 | 0.06 | | |
| | PRADESH | | | | 3.0755 | 1.53825 |
| 2 | CHHATTISGARH | 8.52 | 0.00 | 6.96 | 1.1975 | 0.59875 |
| 3 | GUJARAT | 6.03 | 0.00 | 3.54 | 0.525 | 0.2625 |
| 4 | JHARKHAND | 18.54 | 0.62 | 16.53 | 1.438 | 0.72 |
| 5 | KARNATAKA | 28.99 | 3.33 | 15.42 | 0.918 | 0.292 |
| 6 | KERALA | 2.29 | 0.00 | 1.10 | 0.2685 | 0.10825 |
| 7 | MADHYA | 25.99 | 13.47 | 11.78 | | |
| | PRADESH | | | | 2.545 | 1.27275 |
| 8 | MAHARASHTRA | 45.03 | 12.47 | 24.65 | 1.812 | 0.90635 |
| 9 | ODISHA | 36.60 | 0.00 | 11.85 | 2.2365 | 0.8891 |
| 10 | RAJASTHAN | 6.76 | 0.00 | 1.66 | 4.421 | 2.20045 |
| 11 | TAMIL NADU | 25.87 | 10.10 | 5.43 | 1.2015 | 0.60075 |
| 12 | TELANGANA | 16.16 | 0.00 | 4.42 | 0.7305 | 0.36525 |
| 13 | TRIPURA | 12.07 | 10.02 | 2.06 | 1.275 | 0.627 |
| 14 | UTTAR PRADESH | 0.83 | 0.00 | 0.84 | 0.1595 | 0.0797 |
| 15 | UTTARAKHAND | 7.20 | 0.62 | 0.17 | 0.317 | 0.1585 |
| 16 | WEST BENGAL | 0.00 | 0.00 | 0.00 | 0.139 | 0 |
| 17 | ANDAMAN & | 0.00 | 0.00 | 0.00 | | |
| | NICOBAR | | | | 0.028 | 0.014 |
| 18 | MANIPUR | 3.30 | 0.00 | 0.00 | 0.3 | 0.15 |
| 19 | BIHAR | 2.10 | 0.00 | 0.00 | 0 | 0 |
| GR | AND TOTAL | 293.77 | 70.50 | 106.47 | 22.5875 | 10.7836 |

^{*}The records of the funds sanctioned/utilised for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments.

^{**}UCs are yet to be received

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 3173 for answer on 07.08.2025 raised Smt. Kanimozhi Karunanidhi regarding "Schemes for the Welfare of PVTGs"

Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations

| S.N. | Name of State | PVTG Population | | |
|------|---------------------------|-----------------|--|--|
| 1 | Andaman & Nicobar Islands | 191 | | |
| 2 | Andhra Pradesh | 518997 | | |
| 3 | Bihar | 8839 | | |
| 4 | Chhattisgarh | 233337 | | |
| 5 | Gujarat | 153524 | | |
| 6 | Jharkhand | 400954 | | |
| 7 | Karnataka | 57501 | | |
| 8 | Kerala | 29533 | | |
| 9 | Madhya Pradesh | 1322807 | | |
| 10 | Maharashtra | 670543 | | |
| 11 | Manipur | 44694 | | |
| 12 | Odisha | 309883 | | |
| 13 | Rajasthan | 128766 | | |
| 14 | Tamil Nadu | 365473 | | |
| 15 | Telangana | 63755 | | |
| 16 | Tripura | 274433 | | |
| 17 | Uttar Pradesh | 3527 | | |
| 18 | Uttarakhand | 95870 | | |
| 19 | West Bengal | 67499 | | |
| | Grand Total | 4750126 | | |
